

F.NO.56(4)/CESTAT/CASH/M.Q.EXP./2015-16
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 11/02/2016

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Jan-2016.

Sir,


I am to forward herewith the expenditure statement for the month of Jan,2016 (F.Y 2015-16) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
3. Computer Section for uploading website.


(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of JAN--2016

Sr. No. Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.1.16 to 31.01.16	Prograssive 31.01.2016	Variation between proportinate grant and actual expenditure		Remarks
					Saving	Excess	
1.. Salaries	146000000	121666667	7538763	81503345	40163322		
2.. Medical	1300000	1083333	188381	1174462		-91129	
3.. Travel Exp.	2500000	2083333	212948	2128917		-45584	
4.. Office Exp.	35100000	29250000	4831487	32258214		-3008214	
5.. OTA	180000	150000	0	17445	132555		
6.. R R & T	22300000	18583333	2488816	20934834		-2351501	
7.. Infor. Tec.	7200000	6000000	1789996	6082504		-82504	
8.. Adv. Pub.	400000	333333	0	133546	199787		
TOTAL	214980000	179150000	17050391	144233267	40495664	-5578931	

DRAWING & DISBURSING OFFICER
CESTAT